

[*Translation*]

**Barbed Wire Fencing Along the Border**

\*29. SHRI R. P. SUMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government had recently taken a decision to put up barbed wire fencing along the border to solve the border problem ;

(b) the progress made so far in putting up wire fencing on India-Bangladesh border ;

(c) whether Government propose to take immediate steps for implementing the above decision ; and

(d) if so, by what time the work will be completed ?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d) It has been decided first to take up the construction of border roads etc. along the Indo-Bangladesh border. Survey work for border roads in some areas is already in progress. The question of border fence will be taken up after construction of roads. Efforts will be made to complete the work as early as possible.

[*Translation*]

SHRI R. P. SUMAN : Mr. Speaker, Sir, I would like to know, through you, when was the decision to construct border roads along the Indo-Bangladesh border taken and how much is the area where survey work for construction of border roads has since been completed ?

[*English*]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Sir, it has already been decided that the work will be resumed after the monsoon because we had a long

spell of monsoon. After the monsoon is over, work has been commissioned and the CPWD and the State PWD have been given the financial allocations. Construction of 2010 KM new roads and improvement of 650 KM existing roads all along the border is approved. Construction of 202 KM barbed wire fence on Assam Border—Dhubri, Cachar and Karimganj sector—and 135 KM on Meghalaya Border—Garo Hills, Dawki and Sheila Bazar and construction of barbed wire fence as proposed above well beyond 150 yards from the demarcated area is approved. CPWD will be the main agency for coordinating the execution of work. Setting up of a high level empowered committee to decide the total volume of work to be done each year, the number of years in which the whole work is to be completed and Budget provision to be made for this purpose in each year are also finalised. Setting up of a Technical Committee to expedite scrutiny of the cost estimates and technical details has also been finalised.

[*Translation*]

SHRI R. P. SUMAN : Through my second supplementary I would like to know from the hon. Minister as to when the work on these border roads was started and what is the target by which the work is expected to be completed. At the same time, I would also like to know as to when the work of putting up barbed-wire fencing would commence ?

[*English*]

S. BUTA SINGH : As I said, on the 6th of February, the hon. Chief Minister of Assam was conveyed about the decision that I have just now announced. There is a stipulated time limit for each and every work.

SHRI CHARANJIT SINGH WALIA : Sir, there is a lot of allegations by the Government that Pakistan sends trained people from across the border. Is there any proposal to put barbed wire on this Pakistan border, if not, what are the reasons for that ?

**S. BUTA SINGH :** Sorry, this question relates to the border on the Eastern region and for Pakistan border, the hon. Member is fully aware that we are petty vigilant and we are taking stern action against those who cross over the border. They do so at their own risk.

**SHRI CHARANJIT SINGH WALIA :** Mr. Speaker, Sir, what is the hesitation in putting the barbed wire on this border, when it can be put on other borders ?

**MR. SPEAKER :** No. Only one question.

**PROF. MADHU DANAVATE :** That is due to scarcity of material.

**SHRI DINESH GOSWAMI :** Fencing is a part of Assam Accord itself. There is a lot of apprehension in the minds of the people of Assam that so far as the Assam Accord and this provision is concerned, the Government is not showing the concern which a Government should show. Therefore, I would like to know what are the financial allocations that have been made this year for the purpose of construction of roads ?

Secondly, what is the difficulty for the Government to go-ahead simultaneously with the construction of the road a the fencing which is the demand of the Assam Government rather than taking up the road first and then fencing afterwards ?

**S. BUTA SINGH :** You want me to give the details of all the works, which I have : (a) Sanction for Rs. 14,43,365 for carrying out the survey work for 72 kms in Dhubri district of Assam. It has been approved by the High Level Empowered Committee. (b) Sanction for Rs. 6,475,527 for carrying out the survey work in the Karimganj District of Assam. (c) Sanction for Rs. 5,64,100 for carrying out survey work in Karimganj District of Assam.

Sir, as I mentioned, everything has been finalised and the Chief Minister of Assam was informed, I think, towards the last week of June about all these sanctions and establishment of the Technical Committee

and High Level Empowered Committee. For the acceleration of the work, the CPWD is the nodal agency. They will monitor the execution of the work. Day bound and time bound programmes have been announced. The survey work is not going on in Karimganj district of Assam, by the Assam PWD, under the protection of the BSF. In Dhubri area of Assam, the work will be started by Assam PWD after the standing crops have been harvested and the terrain has recovered from the recent floods. Efforts are being made to take up survey work in other sectors during this working season, itself. CPWD is visiting Guwahati—Director General of works—on the 6th November, 1986 and will be taking a meeting with all the construction agencies to see that the time schedule given in all the sectors and in all the works that have been sanctioned is kept up.

*(Interruptions)*

**MR. SPEAKER :** No. What is this ?

**SHRI DINESH GOSWAMI :** He has declined to answer the question.

**MR. SPEAKER :** All of you please sit down. Please take your seat. Not like this. It is not a dictatorship here.

*(Interruptions)*

#### Arrest of Pakistani Spies

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\*30. **SHRI H.N. NANJE GOWDA :**  
**SHRI BRAJA MOHAN MOHANTY:**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Pakistani spy sent to the capital by the Pakistan Military Intelligence was arrested in Delhi Cantonment area on 9 September, 1986 ;

(b) if so, whether during the month of August and September, 1986 a number of Pakistani spies were held in various States especially in Punjab, Jammu and Kashmir and Delhi ;

(c) if so, the total number of Pakistani Spies arrested and action taken against them ; and